

IN THE HIGH COURT AT CALCUTTA
Civil Appellate Jurisdiction
Original Side

Present :

The Hon'ble Mrs. Nishita Mhatre
Acting Chief Justice

And

The Hon'ble Justice Ashis Kumar Chakraborty
January 27, 2017

GA 1078 of 2016

APD 333 of 2014

CS 60 of 1987

Re: Sandhya Rani Sadhukhan & Anr.

Vs.

Subhas Chandra Sadhukhan & Ors.

Mr. Haradhan Banerjee, Advocate with
Mr. Partha Pratim Mukherjee, Advocate for the appellants

The Court :- Nobody appears for the respondents today. Affidavit in
opposition has not been filed as yet.

List the matter on 17th February, 2017. Affidavit in opposition must
be filed within that time.

Since nobody appears for the respondents the appellants are directed
to serve the respondents once again and also serve a copy of this order.

(Nishita Mhatre, ACJ)

(Ashis Kumar Chakraborty, J.)

ANC